

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) No drugs are manufactured in the Indian Institute for Biochemistry and Experimental Medicine. The Immunobiological Laboratory is not a part of or in any way connected with the Indian Institute for Bio-chemistry and Experimental notice of a privilege motion.

(b) Does not arise.

**Mr. Speaker:** Now Papers to be laid on the Table.

**Shri Hem Barua:** Sir I have given notice of a privilege motion.

**Mr. Speaker:** I am not going to allow it.

12.08 hrs.

#### PAPERS LAID ON THE TABLE

##### AMENDMENTS TO ALL INDIA SERVICES (MEDICAL ATTENDANCE) RULES

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** On behalf of Shri Datar, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services, Act, 1951, a copy of Notification No. GSR 322 dated the 19th March, 1960 making certain amendments to the All India Services (Medical Attendance) Rules, 1954. [Placed in Library, See No. LT-2071/60.]

##### AMENDMENTS TO INTERNATIONAL COPYRIGHT ORDER

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** On Behalf of Shri Humayun Kabir, I beg to lay on the Table, under section 43 of the Copyright Act, 1957, a copy of Notification No. S.O. 650 dated the 14th March, 1960 making certain amendment to the International Copyright Order, 1954. [Placed in Library, See No. LT-2072/60.]

#### ESTIMATES COMMITTEE EIGHTY-THIRD REPORT

**Shri Dasappa (Bangalore):** I beg to present the Eighty-third Report of the Estimates Committee on the Ministry of Scientific Research and Cultural Affairs Part IV—National Laboratories and Miscellaneous.

12.09 hrs.

#### DEMANDS FOR GRANTS—contd.

##### MINISTRY OF STEEL, MINES AND FUEL

**Mr. Speaker:** The House will now take up discussion and voting on Demands Nos. 80 to 82 and 129 relating to the Ministry of Steel, Mines and Fuel for which 7 hours have been allotted.

54 cut motions have been tabled to these Demands. Hon. Members desirous of moving cut motions may hand over at the Table within 15 minutes the numbers of the selected cut motions. Hon. Members are already aware of the time-limit for speeches. Now, the hon. Minister.

##### DEMAND No. 80—MINISTRY OF STEEL, MINES AND FUEL

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 37,04,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Ministry of Steel, Mines and Fuel.'"

##### DEMAND No. 81—GEOLOGICAL SURVEY

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 1,82, 72,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Geological Survey.'"